

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 39

CP (IB) No. 215/Chd/Pb/2022

Under Section 94 IBC 2016

In the matter of:

Sanjay Gupta, PG, Supreme Tex Mart Ltd

...Petitioner

Present:- Ms. Krishna proxy counsel for Ms. Divya Sharma, Advocate for the petitioner.

A date is requested by learned proxy counsel for the petitioner for making compliance of the order dated 17.02.2023. Let the same be done within two weeks. List the matter on 15.05.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

March 24, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)